

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 592/(MAH)/2017

CORAM:

Present SHRI BHASKARA PANTULA MOHAN
MEMBER (J)


ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 08.12.2017

NAME OF THE PARTIES: Siddhart Engineering & Shipbuilding Company Pvt. Ltd.
& Ors.

V/s
ROC, Goa, Daman & Diu

SECTION OF THE COMPANIES ACT: 252 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1 Prachi
 Pandya 1/b
 Corporate Attorneys for
 Petitioners. 

ORDER

C.P. No. 592/252/NCLT/MB/MAH/2017

1. The Learned Representative of the Petitioner is present.
2. The copy of the Petition is served upon the ROC and the Report is not made available till date.
3. Apart from that, it is also represented that no Notice of the cancellation of the Company has been served on the Petitioner, so Registry is directed to issue Notice to the ROC so that the ROC can expedite the matter and submit the Report at the earliest possible time.
4. Matter is posted to **02.01.2018**.

Sd/-

08.12.2017

Aah

BHASKARA PANTULA MOHAN
Member (Judicial)